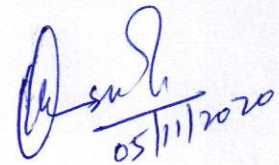


The following Complaints/Public Grievances are found to be not in conformity with NGT (Practice & Procedure) Rule, 2011, under NGT Act 2010. (Oct.2020)

S.No.	Receipt No.	Date	Name & Address
1.	678	03.10.2020	Shri Pritam Singh, Gram-Bara, Gwalior, M.P.
2.	679	03.10..2020	Sarva Adivasi Samaj Vikas and Reform Committee Zonal Office, A-52 Jayawadi near Sheetla Mata Mandir Road, Ramnagar Colony, Khandwa, MP) Mo- 9589721627
3.	722	16.10..2020	Dayal Singh Parihar (Sarpanch) Village-Ajaygad, Tadbara Development Block Dabra, District-Gwalior MP 9826262955
4.	723	16.10..2020	Dashrath Patel Tyagi 'Vice-Chairman' District Congress Committee Datia, Village Kaserua, Teh Sevada, District-Datia M.P. 7828239675
5.	724	16.10..2020	Rishpal Singh Baghel Village VP. Khamrauli Teh, Sevadha District Datia M.P. 8849213884.
6.	725	16.10..2020	Tersua Devi, East Sarpanch Panchayat Area - Kari J.P. Devsar, District Singrauli, M.P.
7.	726 & 739	16.10..2020	Dev Kishan Gawlani, 2-B-18, Housing Board Colony, Pawanpuri, Bikaner - Rajasthan. 9828546610
8.	738	27.10.2020	Wagala ji, Village- Kuzhagar, Teh District - Sailana, District Ratlam, MP
9.	750	27.10.2020	Jasbir Chahal, Shiv Mandir Colony, Vaishali Nagar, Bhilai District - Durg (Chhattisgarh) 490023 M. 7974010362
10.	751	27.10.2020	Bharatlal Jai Singhani, and all Dwarka City residents, Katni MP 483501
11.	752	27.10.2020	Bharatlal Jai Singhani, and all Dwarka City residents, Katni MP 483501
12.	758	27.10.2020	Indian Farmers Union, Teh-Batiyagarh, District-Damoh
13.	759	28.10.2020	Dinesh Parmar, Shujalpur Mandi, District Shajapur, M.P. 9826566176

  
05/11/2020

Deputy Registrar

(Nimish Raja)

National Green Tribunal